



**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.):
TIS HAZARI COURTS, DELHI**

ORDER

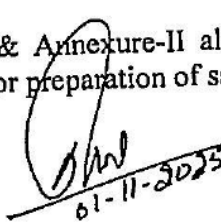
Upon selection to the post of Senior Personal Assistant, Group-B (Non-Gaz.), in PB Rs.9300-34800/- with Grade Pay of Rs.4800/-, Level-8 (7th CPC) plus other allowances admissible under the rules, following officials are hereby provisionally taken on the Strength/Pay Rolls of this Establishment of Delhi District Court as Senior Personal Assistant, Group-B, in relaxation of FR 10 [G.I., M.F. Nos. F.67 (21)-E. V/60, dated the 16th December, 1960 and F. 25(24)-E. V/66, dated the 24th August, 1966] for the drawal of pay and allowances for a period not exceeding two months with effect from the dates they joined/assumed the duties/charge of this post, subject to their verification of character & antecedent.

S.No.	Category	Name of Sr.PA	Father's/Husband's Name	Date of Joining
1.	OBC (D)	Ms. Anjalika Kashyap	Sh. Vijender Kumar	23.09.2025
2.	UR	Sh. Suraj Kumar	Sh. Manoj Mall	06.10.2025

As per rule 21(1) of the Delhi District Courts Establishment (Appointment & Condition of Service) Rules, 2012, all appointments to the Service by direct recruitment shall be on probation for a period of two years.

Note:-

1. Officials concerned are directed to submit the ECS Mandate form & Annexure-II along with necessary documents to the Accounts Branch of the Concerned Districts for preparation of salary.


(VIRENDER KUMAR BANSAL)

Principal District & Sessions Judge (HQs), Delhi

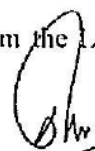
No. 84621-566 /Admn.I/Appt./Sr.PA/2024-2025

Dated : 01 NOV 2025

❖ **Copy forwarded for information and necessary action to:**

1. Ld. Principal District & Sessions Judges, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North, District, Delhi/New Delhi.

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2. Ld. Principal District & Sessions Judge-cum-Spl. Judge (PC Act.), (CBI), Rouse Avenue Courts, New Delhi.
 3. The Head of Office/DDO, Accounts Branches, Central, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North, District, Delhi/New Delhi.
 4. Pay & Accounts Office (*through concerned Accounts Branches*), Central, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North, District, Delhi/New Delhi.
 5. Branch In-Charge, *LAYERS*. THC, Delhi to upload this order on *LAYERS*.
 6. Branch In-Charge, Website Committee. IIC, Delhi to upload this order on the web-site.
 7. Branch In-Charges/Dealing Assistants of all other concerned Offices/Branches are instructed to access this order from *LAYERS* or Web-Site of this office since paper based circulation of all the circulars/orders has been dispensed with vide office order bearing no.4417-4697/ Misc./Admn.II (Hqs)/2025 dated 20/01/2025.
 8. Official concerned with the instruction to access this order from the *LAYERS* or Web-Site of this office.


01.11.2024

Principal District & Sessions Judge (Hqs), Delhi